

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

10. IA 3833/2023
IN
C.P. (IB)/3853(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: VS and B Domestic Container Solutions
Private Limited
Vs
Opal Asia India Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Hemashu Patel i/b Mr. Akshay Ajit Zantye, Ld. Counsel for the Liquidator present.
2. **IA-3833/2023**: This is an Application filed under Regulation 15 of IBBI (Liquidation Regulation) Regulations, 2016 by the Liquidator to place the first progress report on record. The same is taken on record and IA is disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)